

**Session : 8**

**Date : 31-07-2006**

**Participants :** Singh Shri Mohan, Salim Shri Mohammad, Jha Shri Raghunath, Abdullah Shri Omar, Adsul Shri Anandrao Vithoba, Mukherjee Shri Pranab, Malhotra Prof. Vijay Kumar, Singh Shri Prabhunath, Krishnaswamy Shri A., Ranjan Smt. Ranjeet, Babbar Shri Raj, Acharia Shri Basudeb, Tripathy Shri Braja Kishore, Mufti Ms. Mehbooba, Pathak Shri Brajesh, Krishnan Dr. C., Baxla Shri Joachim, Dasgupta Shri Gurudas, Banerjee Kumari Mamata, Dhindsa Shri Sukhdev Singh, Yerrannaidu Shri Kinjarapu, Pal Shri Rupchand

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Title : Regarding killing of innocent civilians in Lebanon during Israeli attack.

SHRI BASU DEB ACHARIA (BANKURA): Sir, sixty persons were killed in Lebanon in the deadliest attack by Israel, and thirty-seven of the killed were children. When they were sleeping at night, the bombings took place. For the last 19 days, the attacks are continuing, and more than 800 Lebanese have already been killed, including the Indian citizens.

We have demanded that the Government of India should put pressure so that there is immediate ceasefire, but that is not happening. What is happening is that the Bush Administration is abetting Israel by preventing ceasefire. They are preventing any ceasefire being declared. The Bush Administration is also encouraging Israel to carry on its blatant aggression by supplying lethal bombs and weapons.

We have demanded that there should be immediate ceasefire, and the Government of India should suspend purchase of weapons from Israel because the money that Israel is getting by supplying arms, by selling arms, is being utilised to attack Lebanon.

In this House, we condemned and we passed a Resolution when Iraq was attacked. After three days of stalling of the House, ultimately, the NDA Government agreed to bring a Resolution to condemn the attack on Iraq.

We have seen that the Government of India made a statement condemning the brutal attack by Israel on Lebanon. We should express our concern, and this House should also adopt a Resolution by condemning the brutal attack. ... (*Interruptions*)

MR. SPEAKER: The hon. Prime Minister has already made a statement condemning the attack.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : It is a small country, and twenty per cent of its population had to flee the country. ... (*Interruptions*)

श्री मोहन सिंह : मैं आपके समर्थन में ही बोल रहा हूँ... (व्यवधान)

SHRI BASU DEB ACHARIA : Even though the world opinion is against it, the attack is still continuing. How can we remain silent?

MR. SPEAKER: I have allowed you to raise the issue because of the seriousness of the matter. I have to allow some other hon. Members also.

SHRI BASU DEB ACHARIA : How can this House remain silent? We should condemn and we should pass a Resolution condemning the brutal attack on Lebanon.

MR. SPEAKER: The Government has condemned it.

SHRI BASU DEB ACHARIA : Why is this House remaining silent when a small country is being attacked?

श्री मोहन सिंह : महोदय, यह जो गंभीर विषय श्री आचार्य जी ने उठाया है...(व्यवधान)

MR. SPEAKER: I believe, Shri Mohan Singh is supporting you.

... *(Interruptions)*

MR. SPEAKER: Nothing will be recorded except the submission by the hon. Member whom I have invited to speak.

*(Interruptions)* ...\*

MR. SPEAKER: Nothing is being recorded. Why are you unnecessarily bothered about it?

... *(Interruptions)*

MR. SPEAKER: This is very unfortunate. That is not being recorded. I cannot go and shout at him. Nothing is being recorded. Why are you worried about it [\[R5\]](#)?

*(Interruptions)* ...\*

MR. SPEAKER: Only Shri Mohan Singh will go on record.

*(Interruptions)* ...\*

MR. SPEAKER: If the hon. Members do not want the proceedings to go on, I will adjourn the House. You have raised a very important matter, Mr. Acharia. Mr. Mohan Singh wants to support your contention I believe.

... (*Interruptions*)

MR. SPEAKER: Please allow others also to speak. There are other hon. Members to speak.

श्री मोहन सिंह : अध्यक्ष महोदय, मैंने भी इस विषय पर नोटिस दिया था इसलिए मैं बोलने के लिए खड़ा हुआ हूँ। लेबनान में आज जो कुछ भी हो रहा है, उसकी कड़े शब्दों में निंदा की जानी चाहिए। यह बहुत ही दुर्भाग्यपूर्ण बात है कि नागरिक ठिकानों पर हवाई हमले करके निर्दोष बच्चों, महिलाओं और पुरुषों को मारा जा रहा है। बहुत से भारतीय घायल हुए हैं और कुछ मारे भी गए हैं, जिनकी लाशें भारत में आई हैं। ऐसे मौके पर इतिहास इस बात का साक्षी है कि अमेरिका हमेशा मिडल ईस्ट में अपना प्रभुत्व कायम करने के लिए इजरायल को हथियार के रूप में इस्तेमाल करता रहा है। ऐसे में शांति स्थापित करने की कोशिश नहीं की गई है। हमारे देश के प्रधान मंत्री जी ने यहां वक्तव्य जरूर दिया कि वहां शांति स्थापित होनी चाहिए, लेकिन सीज़फायर कराने के लिए जो सक्रिय पहल भारत सरकार को करनी चाहिए थी, वह नहीं हुई है। अमेरिकी विदेश मंत्री वहां गई थीं और केवल दिखावे के लिए सीज़फायर करने की बात कही थी। लेकिन अभी तक ऐसा नहीं हुआ है। इजरायल ने कहा है कि उसका यह अभियान 14 दिन तक जारी रहेगा। मैं ऐसा समझता हूँ कि विश्व में किसी भी शांति समर्थक देश को ऐसे मामले में कूदना चाहिए और सम्पूर्ण विश्व की एकता बनाकर इस तरह से दूसरे राष्ट्र के भीतर जो आक्रमण हुआ है, उसे रोकने का प्रयास करना चाहिए। भारत ने हमेशा ऐसा किया है। मैं लेबनान के नागरिक ठिकानों पर इजरायली हमले की घोर निंदा करते हुए तत्काल सीज़फायर करने के लिए भारत सरकार से अनुरोध करता हूँ।

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, I have only one suggestion to make. The House must collectively express its anguish and condemnation over this and call upon the United Nations to ask Israel to stop the genocide in Lebanon. I do not know what the stand of my friends in the Opposition is. It is for them to spell it out. ... (*Interruptions*)

A national newspaper today has printed a picture on its front page that shows a man in anger and anguish carrying the dead body of a small child. It is nothing but genocide. Another version of Hitlerite genocide has started appearing in the world today. The second concern is, it is really a proxy war. It is a proxy war being fought by the super power of the world acting from behind Israel and using it as a stooge to discipline and to bring to order the whole of the Middle-East.

India is known for its independent views. We always stood by victims. We always condemned imperialism. We always stood for the UN charter. Let this House collectively say, 'Thus far and no further and Israel must stop this aggression'. This is not war. This is aggression. This must be stopped. This genocide must stop.

We must support Lebanon. We must support the distressed humanity. We must speak against the genocide. It is up to the traditions of Indian democracy and Indian Parliament to speak in single voice against this aggression. The right of our Parliament must be asserted and we should tell the whole world that India is unambiguously for ending immediately the aggression and the genocide in Lebanon. ... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded except Prof. Vijay Kumar Malhotra.

(*Interruptions*) ... \*

MR. SPEAKER: This is not correct, Shri Swain. I have called your Deputy Leaders and you are disturbing him.

... (*Interruptions*)

MR. SPEAKER: No. This is not the place. Go to the Central Hall or some *Akhara*, I do not know.

... (*Interruptions*)

MR. SPEAKER: Please take your seat. Somebody has to regulate the proceedings, whether you like it or not.

... (*Interruptions*)

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\* Not Recorded.

MR. SPEAKER: I called him. He wanted to speak. Because of the importance of the matter, even without prior notice, I am allowing him. This is not the way to cooperate.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, लेबनान में नागरिक ठिकानों पर आक्रमण करने और नागरिक ठिकानों पर बच्चों और महिलाओं का मारा जाना, हमारे सैनिकों का घायल होना - इसकी हम निंदा करते हैं। सदन में जो भावनाएं प्रकट की गयी हैं, हम उनके साथ हैं। माननीय प्रधान मंत्री जी ने जो विस्तृत वक्तव्य दिया था और सारे हाउस ने उसका समर्थन किया था कि वहां पर लड़ाई बंद होनी चाहिए और संयुक्त राष्ट्र संघ की शांति सेना द्वारा वहां शांति होनी चाहिए, सीज-फायर होनी चाहिए। बच्चों और नागरिक ठिकानों पर हमले की हम निंदा करते हैं।

MR. SPEAKER: Shri Acharia, just hold your patience. This is very unfortunate. You are not allowing. I am trying to involve all sections of the House because of the importance of the matter. They are supporting you and you are disturbing. I hope the Government would respond or make some response. Just wait.

... (*Interruptions*)

MR. SPEAKER: Shri Tripathy, I will also call you. I have got your name. Therefore, please allow me.

... (*Interruptions*)

MR. SPEAKER: Then, you speak.

SHRI BRAJA KISHORE TRIPATHY (PURI): Mr. Speaker, Sir, on behalf of my party and on my own behalf, I would like to say that I am also associating with other Members on this issue. This is nothing but mustering the muscle power by Israel against a weak and a small nation like Lebanon. This should be condemned by the Government of India. We have always stood for the democratic rights of the people and against any attack. Parliament always stood for it. This is our tradition. We expect the Government to respond. We should have a

unanimous resolution condemning this action. In no way we should support this matter. Lebanon is a small country. Big countries are showing their muscle power and mustering their muscle power against a small country. Hence, we must oppose this act unitedly. We expect that Government that it should also respond and come forward with a unanimous resolution in this House and the Government shall take the lead in this regard.

मोहम्मद सलीम (कलकत्ता-उत्तर पूर्व) : मैं कोई तकरीर नहीं करूंगा। I have just four couplets, eight lines by which I express the feelings of most of the Members.

“ ये जो इजराइल की लेबनान को सौगात है, ये तो एक दस्तूर है उसका पुरानी बात है, आज फिर मेरी नजर माझी में जाकर खो गयी, फिर शतीला-साबिराह की याद ताजा हो गयी,

आ गया लेबनान में पहने हुए जंगी लिबास, क्या फिलिस्तीनी लहू से बुझ न पाई तेरी प्यास,

उफ ये जुल्मो-जबर और दुनिया की ये खामोशियां, चौधरी जो अमन के बनते थे आखिर हैं कहाँ”।

MR. SPEAKER: I cannot follow as to what he is speaking.

... (*Interruptions*)

MD. SALIM : I am speaking in Urdu. Interpretation of Urdu is not available. I shall translate it. ... (*Interruptions*)

KUMARI MAMATA BANERJEE : Like other Members, we also condemn the attitude of the big power. ... (*Interruptions*)

MR. SPEAKER: Please keep quiet. It is a very bad habit.

Kumari Banerjee, ignore them and please address me.

KUMARI MAMATA BANERJEE : I am supporting the cause of Lebanon. ... (*Interruptions*)

MR. SPEAKER: Do not interrupt each other. It is a very serious matter.

... (*Interruptions*)

KUMARI MAMATA BANERJEE : Some people from Orissa also have lost their lives in the Lebanon attack by Israel. We think that Parliament should adopt a unanimous resolution to condemn the attitude because our country always played a useful role, whether it is an African war or African struggle or Vietnam struggle. India should lead as the leader of the non-Aligned Movement. This Movement has to be strengthened so that small powers get protection from India. I would like to ask the Indian Government to condemn and bring a resolution in the House. We are one in this regard. I think, we must condemn the attitude of America[s6].

MR. SPEAKER: Thank you very much. I feel proud to be the Speaker of this House.



**श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) :** अध्यक्ष महोदय, इस विश्व में जो मजबूत देश हैं, शक्तिशाली देश हैं, वे छोटे-छोटे देशों के लिए बराबर इस तरह की परेशानी पैदा करते रहते हैं और नागरिक ठिकानों पर हमला करके जान-माल के लिए भी बराबर खतरा पैदा करते रहते हैं। इस विषय पर सदन में प्रधानमंत्री जी ने भी अपना वक्तव्य दिया था। इस बारे में सदन का भी पूर्ण समर्थन उन्हें प्राप्त है, लेकिन जो भूमिका पूर्व से भारत की इस बारे में रही है कि जहां भी विश्व में अशांति फैलाने का प्रयास किया गया है, वहां भारत प्रयास करके शांति कायम करने में अपनी अहम भूमिका निभाएगा। लेकिन अभी जो भूमिका भारत सरकार की तरफ से होनी चाहिए थी, वह भूमिका नहीं हो रही है। जो घटनाएं घट रही हैं, उनकी हम पुरजोर निंदा करते हैं और हम कहते हैं कि यहां से एक प्रस्ताव पारित करें, जिससे वहां पर शांति कायम हो, जिसके लिए सदन और सरकार को प्रयास करना चाहिए। इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूं।

**सुश्री महबूबा मुफ्ती (अनंतनाग) :** माननीय अध्यक्ष महोदय, हमें लगता है कि आज जो यहां रियेक्शन है, वह इस वजह से भी ज्यादा है, क्योंकि हम खुद इस चीज को अभी हाल ही में ट्रेन में बम ब्लास्ट के बाद महसूस करते हैं। बच्चे मरते हैं, लोग मरते हैं, इन्सानों के टुकड़े हो जाते हैं, बच्चे यतीम होते हैं और जब ऐसे वाक्यात होते हैं तो हम कहते हैं कि यह आतंकवादियों का काम है। जब न्यूयार्क पर हमला हुआ तो हम सब ने उसे कंडेम किया और कहा कि यह आतंकवाद है। उसके बाद हम अमरीका के साथ खड़े हो गए। जब उन्होंने पूरे अफगानिस्तान पर हमला किया और वहां सौ नहीं, हजार नहीं बल्कि हजारों की संख्या तादाद में लोग मार दिए, बच्चे मार दिए, लोगों को अपाहिज कर दिया, प्रोपर्टी बरबाद कर दी और उसके बाद यही सीन इराक में हो गया। वहां यह कहा गया कि न्यूक्लियर वैपन्स हैं। लेकिन बाद में खुद अमरीका ने कहा कि वहां कुछ नहीं है। हमारे जैसा मुल्क, गांधी जी का देश, हम हमेशा देखते रहते हैं और कुछ नहीं कहते हैं, रैजुलेशन लाते हैं और उसके बाद अमरीका के साथ कंधे से कंधा मिलाकर चलते हैं। मैं एक सवाल पूछना चाहती हूं कि हमारे मुल्क में कहीं भी हमला होता है तो उसे आतंकवादी बुलाते हैं और उन्हें फांसी पर लटकाना चाहते हैं लेकिन जब पूरा मुल्क का मुल्क चाहे वह इजरायल हो या अमरीका हो, वह दूसरे मुल्क में जाकर पूरे साजो सामान के साथ हमला करते हैं, बच्चों को मारते हैं, पूरे देश को नट कर देते हैं, तो हम उसे क्या कहें। What is the word for them and what do we do about it? हम इसके लिए क्या कर सकते हैं? It is not going to be confined to America or Israel. अमरीका या इजरायल को इसका जवाब देना पड़ेगा। यह जो अन्याय दुनिया में होता है, उसी कारण से ग्रुप्स बनते हैं और वही ग्रुप्स पूरी दुनिया में जाकर अफरातफरी मचाते हैं। हमारा मुल्क चूंकि डेमोक्रेटिक है और यहां अल्पसंख्यकों की बहुत बड़ी तादाद है। मुझे लगता है कि हमारा फर्ज बनता है कि हम खड़े हो जाएं और इस सिलसिले में बात करें। हमारे इजरायल के साथ ताल्लुकात अच्छे हो रहे हैं, यह अच्छी बात है, लेकिन आज जो हो रहा है, उसे हमें नोटिस में लेना चाहिए। We should be seen as standing by the side of victims and not be seen as partners of the perpetrators of violence on innocent victims.

**MR. SPEAKER:** Hon. Members, I will call one by one. I cannot hear two hon. Members at the same time.

**श्री रघुनाथ झा (बेतिया) :** माननीय बसुदेव आचार्य द्वारा उठाए गए लेबनान पर इजरायली हमलों से उत्पन्न स्थिति और भिन्न-भिन्न दलों के सदस्यों ने जो प्रकाश डाला है, उसके साथ मैं अपने दिल को सहमत करता हूं। हमारा दिल भी इससे सहमत है। \* यही कारण है कि जिस लहजे में इस तरह की घटना पर, इस तरह की दुर्घटना पर अपनी प्रतिक्रिया सरकार की ओर से व्यक्त करनी चाहिए थी, व्यक्त नहीं की जा रही है। आज आवश्यकता इस बात की है कि इस बात के लिए लेबनान के लोगों की सहायता के लिए और उस पर एग्रेसन तत्काल बंद करने के लिए भारत सरकार को खड़ा होना चाहिए<sup>[17]</sup>। जिन से बात करने की आवश्यकता हो, बात करके अगुवाई करनी चाहिए और हाउस में एक रैजोल्यूशन लाकर इसे कंडेम करना चाहिए।

**श्री सुखदेव सिंह ढींडसा (संगरूर) :** अध्यक्ष महोदय, यह बहुत गम्भीर इशू है। प्रधान मंत्री जी ने गवर्नमेंट की तरफ से कंडेम किया है। मैं भी इसके साथ हूं। हम क्यों नहीं इसे लेकर सर्वसम्मति से एक प्रस्ताव पास करते? मैं अपनी पार्टी की तरफ से और अपनी तरफ से यकीन दिलाना चाहता हूं कि हम इस बारे में सर्वसम्मत राय रखते हैं। लेबनान पर जो हमले हो रहे हैं, हम उसकी निन्दा करते हैं। इस्राइल के खिलाफ सरकार की तरफ से संसद में कोई न कोई रैजोल्यूशन पास होकर जाना चाहिए जिससे दुनिया को पूरी बात मालूम हो सके।

**SHRI A. KRISHNASWAMY (SRIPERUMBUDUR):** Sir, on behalf of my Party, the DMK, I would say that we should show our deep concern for the Lebanese. As our friends have said here – I associate with them – being the largest democracy in

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\* Expunged as ordered by the Chair.

the world, India cannot be a spectator on this issue. We have to take serious steps. Already the Government has condemned this issue, but it should be condemned by this House with the consent of all the Parties. We should take proper action against the brutal attacks of Israel.

श्री ब्रजेश पाठक (उन्नाव) : माननीय अध्यक्ष महोदय, पूरा सदन इस बात से सहमत है कि लेबनान पर जो हमले हो रहे हैं, वे किसी एक देश के खिलाफ हमले नहीं हैं अपितु सम्पूर्ण मानव जाति और मानवता पर हमले हैं। सदन इस बात पर सर्वसम्मत है कि एक प्रस्ताव पास होना चाहिए। यह एक विचारणीय बात है। अक्सर इस बात पर चर्चा होती और इतिहास रहा है कि हिन्दुस्तान हमेशा अपने विश्व गुरु के लिए जाना जाता है लेकिन आज हिन्दुस्तान चुपचाप देख रहा है। केवल एक देश का एकाधिकार नहीं चलेगा कि वह विश्व में जो चाहे करे। हिन्दुस्तान सौ करोड़ लोगों का देश है। अगर हम लोग मन बना ले और पैदल मार्च करें तो किसी की हिम्मत नहीं कि हम लड़ाई हो सकें। हमें मजबूती से आगे आकर अपनी बात रखनी चाहिए।

MR. SPEAKER: Let us not be carried away by emotions.

श्री ब्रजेश पाठक : हमारी सर्वसम्मत राय है कि हम किसी से कमजोर नहीं हैं और दबने वाले नहीं हैं। कुछ लोग हम पर अनैतिक दबाव डालते हैं। \*

MR. SPEAKER: I will look into it. Please bring the proceedings to me.

... (Interruptions)

PROF. VIJAY KUMAR MALHOTRA : This is highly objectionable. This should be deleted from the proceedings. ... (Interruptions)

श्री अशोक प्रधान (खुर्जा) : इसे रिकॉर्ड से निकाला जाए। ... (व्यवधान)

MR. SPEAKER: I did not follow, I will look into it.

... (Interruptions)

MR. SPEAKER: Shri Omar Abdullah.

श्री ब्रजेश पाठक : हम लेबनान पर हमलों की निन्दा करते हैं। ... (व्यवधान)

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\* Expunged as ordered by the Chair.

MR. SPEAKER: I said that I will look into it because I could not follow it. I want to see what he spoke.

Let us not be carried away by emotions. This is a very serious matter. It cannot be done only by emotions. Let us not say something with emotions. We have to react in a dignified manner.

I have called Shri Omar Abdullah. Let us hear him.

SHRI OMAR ABDULLAH (SRINAGAR): Mr. Speaker, Sir, thank you for giving me the opportunity to rise, on behalf of my Party, the Jammu & Kashmir National Conference, to condemn in the strongest possible terms, the Israeli aggression and occupation of Lebanon.

My hon. friends on my right rose and asked whether we question the Israeli's right to exist. We do not; we believe that Israel has as much right to exist as Israel gives right to the Palestinians to exist, as Israel gives the right to the Lebanese to exist, as Israel gives the right to the others in the Middle East to exist. If Israel does not believe that Palestinians have the right to exist, then I do not believe that we should accord the same favour to the Israelis. What is right is right and what is fair is fair. There cannot be two standards for two countries.

One country allows the unprovoked aggression by its friends. When India was provoked and when India was attacked – when our Heights in Kargil were occupied – we were told that we should not cross the Line of Control[V8].

And, yet in the case of Israel, when they see a provocation, when they see a right to react, the Americans turned a complete blind eye to their occupation. I have no doubt that Israelis feel that they were aggrieved when some of their soldiers were kidnapped by Hezbollah, but this act was performed by Hezbollah and not by the innocent people of Israel and most certainly not by the children of Lebanon. The children of Lebanon are not the criminals in all this.

I believe, if we stand by our principles of non-alignment, if we stand by our commitment that this Parliament does not belong to anybody but the people of India and does not express anything but the opinion of the people of India, then both sides of the Parliament, both the Opposition and the Government, should come together and draft a resolution. The Parliament should condemn in the strongest possible term this occupation and immediately call for the withdrawal of Israel from Lebanon, a cease-fire and a negotiated settlement of this problem.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): On behalf of my Party and on my own behalf I condemn the Israeli aggression of Lebanon. I have seen in the TV that innocent children are being killed. Ours is a sovereign country. We gave path to the non-aligned countries. We had passed a Resolution to condemn American attack on Iraq. On the same line, the Government, the Prime Minister made a statement on the floor of the House. But that is not at all sufficient. The Government should pass a Resolution in both the Houses of Parliament condemning the Israeli attack on Lebanon. We will support the Resolution. The Government should condemn it and bring a unanimous Resolution on the floor of the House.

श्रीमती रंजीत रंजन (सहरसा) : अध्यक्ष महोदय, माननीय सदस्यों ने जो बात यहां कही हैं, मैं उनसे बिल्कुल सहमत हूं कि इसके पीछे कौन है। जब मुम्बई में आतंकवादी घटनाओं पर यहां चर्चा हो रही थी, तब भी मैंने इस बात को उठाया था कि जो आतंकवाद की जड़ है, क्या हम उसे खत्म कर सकेंगे। आज भी उन्होंने हिन्ट किया कि चाहे इराक हो, अफगानिस्तान हो, चाहे सद्दाम हुसैन या बिल लादेन को खोजने को खोजने का बहाना हो। परंतु आज लेबनान पर अटैक्स हो रहे हैं। इस सबमें वही इजरायल के पीछे हैं। कहते हैं कि एक तरफ हम आतंकवाद से लड़ेंगे और दूसरी तरफ हम उन्हीं के आगे घुटने टेककर बार-बार कहेंगे कि आप आतंकवाद को खत्म करिये। मैं कहना चाहूंगी कि हम लोग पूरे विश्व में...



MR. SPEAKER: I do not think Indians surrender so easily. Let us not say that.

श्रीमती रंजीत रंजन : जो लोग इसके पीछे हैं, उन्हें जानते हुए भी हम लोग उन्हीं से मदद देने की गुहार करते हैं। क्या हम लोग पूरे विश्व में इस बात का पर्दाफाश नहीं करेंगे कि आखिर इजरायल के पीछे कौन है। एक तरफ बार-बार हम आतंकवाद को खत्म कर रहे हैं और दूसरी तरफ हर रोज इस तरह के अटैक करके हम आतंकवाद को उपजा रहे हैं। क्या हम यह सब खत्म करने के बारे में गंभीरता से सोच रहे हैं? इतना कहकर मैं अपनी बात समाप्त करती हूँ। आपने मुझे बोलने का समय दिया, इसके लिए मैं आपको धन्यवाद देती हूँ।

DR. C. KRISHNAN (POLLACHI): Thank you very much. I am speaking on behalf of the MDMK headed by Shri Vaiko. I associate with the feelings of the Members, who have condemned the bombings by Israel on Lebanon. Innocent children of Lebanon and civilians are being killed by this atrocity of Israel. We should pass a unanimous Resolution condemning this attitude of Israel.

श्री आनंदराव विठोबा अडसूल (बुलढाणा) : अध्यक्ष महोदय, मैं अपनी पार्टी शिवसेना की तरफ से इजरायल ने लेबनान पर जो अटैक किया है, जिसके कारण इन्नोसैन्ट महिलाएं, बच्चे तथा भारतीय नागरिक मारे गये हैं, हम उसकी निंदा करते हैं और मांग करते हैं कि पूरा हाउस इसकी निंदा करे तथा एक प्रस्ताव तैयार करके इजरायल को भेजे, जिससे कि वहां सीजफायर हो जाए।

SHRI RUPCHAND PAL (HOOGHLY): Sir, this is not the first time that this House has expressed its sentiments condemning any barbaric attack on humanity. What is happening today in Lebanon is something which is reminding us of the Second World War and the Nazi attack. It is no less than genocide. Children are being killed daily. This is the 20<sup>th</sup> day and in a civilized world we are sitting in Parliament as silent spectators. This cannot happen. The least can be said, the Government has condemned but there should be some operative part also. A signal must go that our country will not make purchases from a country which is committing this genocide. For smaller offences, international sanctions are being put but this country is being spared because the big brother is behind it. It is saying with audacity, 'give us 14 days more and we shall occupy more' [R9].

Children were actually taking shelters and were in deep sleep in the basement. There is no condemnation of any sort from the big power. So, the least that can be said from all sections of the House that this House should condemn and demand immediate cease-fire and withdrawal of the occupying forces and also the Government should consider how to give a lesson to the occupying forces in that region.

श्री राज बब्बर (आगरा) : आदरणीय अध्यक्ष महोदय, आदरणीय सदस्य श्री बसुदेव आचार्य द्वारा उठाए गए इस रिजॉल्यूशन का मैं समर्थन करता हूँ। जिस तरह से आतंकवादी गतिविधियों को आतंकी तरीके से अमेरिका अपने पूंजीवाद से फैला रहा है, चाहे वह अफगानिस्तान हो, चाहे इराक हो, और जो आतंकवादी गतिविधियां अमेरिका के सैपेरेशन से बढ़ रही हैं और उसके कण आज हिन्दुस्तान में भी पूरी तरह से दिखाई दे रहे हैं। मैं मांग करता हूँ कि अमेरिका जैसे देश के खिलाफ उसकी आतंकवादी हरकतों के लिए, आतंकवादियों का पक्ष करने के लिए, इस्राइल की आतंकी हरकत का पक्ष करने के लिए एक रिजॉल्यूशन लाकर अमेरिका का भरपूर विरोध किया जाए कि वह आतंकवादी गतिविधियों को बढ़ावा देने वाला अमेरिका अपने घर में पालता है, अपने ही घर में भिखारी बनाता है और फिर अपनी बंदूकों को बेचने के लिए उनको बंदूकें देता है। अपने साजों सामान को बेचने के लिए ही वह आतंकवादी हरकतों को दुनिया में फैलाने का काम कर रहा है।

श्री जोवाकिम बखला (अलीपुरद्वार) : महोदय, मैं अपनी पार्टी की ओर से लेबनान पर जो इस्राइली आक्रमण हो रहा है उसकी घोर निन्दा करता हूँ। यह पूरी मानव जाति पर आक्रमण है और इसमें बच्चों को भी छोड़ा नहीं जा रहा है। जिस तरह से सदन के सभी पक्षों के माननीय सदस्य एकमत होकर इसकी निन्दा कर रहे हैं, मैं चाहता हूँ कि निन्दा करने के साथ साथ सरकार की ओर से हम सब एक साथ मिलकर एक

रिजॉल्यूशन पास करने की पहल करें तो बहुत अच्छी बात होगी। दुनिया के सामने एक बहुत बड़ी चुनौती का हम लोग उचित जवाब देंगे, ऐसा मेरा विश्वास है।

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Mr. Speaker, Sir, I share the sense of anguishness and outrage expressed by hon. Members of this House on attack by Israeli military on the hapless, innocent children, women, old and infirm. A couple of days back, the hon. Prime Minister had made a detailed Statement on the floor of this House condemning the disproportionate military attack on the Lebanon and also extended the humanitarian support to the victims of Lebanon. Yesterday itself, as the House was not in Session, the Government could not express its views on the floor of the House but we issued a very strong condemnation on this act. India strongly condemns the continued, irresponsible and indiscriminate bombing of Lebanon by Israeli military, ignoring call for restrain[R10].

Particularly dangerous is the bombing of this morning of a building in Qana which has resulted in deaths of dozens of innocent civilians mostly women, children and old people who had taken shelter there. India expressed its deep condolence to the Government and the people of Lebanon over this tragic incident. We also condemned the air strikes on UN peacekeeping troops deployed on the Israel-Lebanon border, which has resulted in two Indian soldiers getting wounded yesterday. It will be recalled that earlier an Indian soldier was also hurt and four UN peace keeping observers had been killed as a result of Israeli bombing. We demand that such targeting on the UN peace keeping force be stopped forth with. India is fully concerned over the escalation of the conflict and reiterate its call for immediate and unconditional ceasefire so that further loss of life and property can be prevented and humanitarian aid can reach the affected people of Lebanon. A ceasefire should be followed by negotiation leading to peaceful and comprehensive solution to the problems of this region and to take into account the legitimate interests and grievances of the parties concerned.

Sir, we also condemned the arrest of Palestinian Ministers and elected representatives and we did not see any rationale why the elected representatives should be arrested. Therefore, once again we reiterate that the conflict should immediately be stopped and attack on Lebanon should immediately be stopped.

The Members of the House have expressed their desire to have a resolution. Sir, you are fully aware, there is a set procedure in which this type of resolution could be considered. We shall have to consider all the Parties including you. I would also have to convey the sense of the House to the Prime Minister. I can assure that the Government of India will take appropriate step at every stage and would do whatever is called for under this situation.

Sir, I thank you for giving me this opportunity. ...(*Interruptions*)

MR. SPEAKER: This is your problem. I think you have got too much of a vocal speakers. So, allow him to speak also. Can we sit together at 1.15 p.m. today in my Committee Room?

SHRI PRANAB MUKHERJEE: Sir, kindly give me some more time because I shall have to talk to the Prime Minister. Just now it is about to be 1.00 p.m.

MR. SPEAKER: All right. Let us sit in the afternoon at 4 o'clock.

SHRI PRANAB MUKHERJEE: Yes, by 4 o'clock, we can sit... (*Interruptions*)

MR. SPEAKER: As I said, one observation has been made. I feel proud to be the Speaker of this House.

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